GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:28
ANSWERED ON:25.02.2015
ALLOTMENT OF LAND AND PROPERTY TO POLITICAL PARTIES
P. Shri Nagarajan;Patel Shri Prahlad Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the policy/criteria laid down for allotting bungalows/flats/plots to political parties;
- (b) whether the Central Information Commission has directed his Ministry to make public the details of land, bungalows and flats allotted to various political parties and also upload the same on website; and
- (c) if so, the details thereof and the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) to (c): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 28 FOR 25.02.2015 REGARDING ALLOTMENT OF LAND AND PROPERTY TO POLITICAL PARTIES

- (a): The details are at Annexure-I & II.
- (b): Yes, Madam.
- (c): The details of land, allotted to various political parties are uploaded on website www.ldo.nic.in and details of bungalows/flats, suites in V.P. House allotted to various political parties are uploaded on website www.estates.nic.in.